

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 30.01.2020

NOTICE

Take notice that the following matters will not be taken up on 31.01.2020 due to non-availability of the Bench, the next date of hearing is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	31.01.2020	03.02.2020
2.	Competition App. (AT) No. 43 of 2018 Part Heard	Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors. With	31.01.2020	03.02.2020
3.	Competition App. (AT) No. 44 of 2018 Part Heard	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. With	31.01.2020	03.02.2020
4.	Competition App. (AT) No. 45 of 2018 Part Heard	Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors. With	31.01.2020	03.02.2020
5.	Competition App. (AT) No. 46 of 2018 Part Heard	Raghunath Industry Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. With	31.01.2020	03.02.2020
6.	Competition App. (AT) No. 47 of 2018 Part Heard	Sanjay Agencies &Anr. Vs. Competition Commission of India & Ors. With	31.01.2020	03.02.2020
7.	Competition App. (AT) No. 49 of 2018 Part Heard	Lahs Green India Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. With	31.01.2020	03.02.2020
8.	Competition App. (AT) No. 56 of 2018 Part Heard	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs.	31.01.2020	03.02.2020

		Competition Commission of India & Ors. With		
9.	Competition App. (AT) No. 57 of 2018 Part Heard	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. With	31.01.2020	03.02.2020
10.	Competition App. (AT) No. 58 of 2018 Part Heard	Fortifield Security Solutions Vs. Competition Commission of India & Ors. With	31.01.2020	03.02.2020
11.	Competition App. (AT) No. 59 of 2018 Part Heard	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. With	31.01.2020	03.02.2020
12.	Competition App. (AT) No. 60 of 2018 Part Heard	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. With	31.01.2020	03.02.2020
13.	Competition App. (AT) No. 61 of 2018 Part Heard	Fortifield Security Solutions Vs. Competition Commission of India & Ors. With	31.01.2020	03.02.2020
14.	Competition App. (AT) No. 67 of 2018 Part Heard	LAHS Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. With	31.01.2020	03.02.2020
15.	Competition App. (AT) No. 68 of 2018 Part Heard	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	31.01.2020	03.02.2020

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By Order

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Registrar